

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

CA 4/2024 CA 495/2023 CA 496/2023 CA 444/2023 IN CP/205(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **13.02.2024**

NAME OF THE PARTIES:

MRS. PROMILA SARAF

V/s

**RAI BAHADUR SHREE RAM AND
COMPANYPRIVATE LIMITED**

Section 241(1) Sec. 242(4) Rule 11 of NCLT

ORDER

Sr. Counsel Gaurav Joshi a/w Adv. Neeta Jain a/w Adv. Navreet Ahluwalia, Adv. Adhish Sharma a/w Adv. Yahya Batatawala are present for the Petitioner. Sr. Adv. Doctor Mustafa a/w Shaishir Divatia i/b Kanishk Garg for the Respondent No.3 is present. Adv. Keshav Gulati for the Respondent No.1 & Adv. Anirudh Wadhwe for the Respondent No.6.

CA 4/2024, CA 495/2023, CA 496/2023 & CA 444/2023

Both the parties by consent seeks time. List this matter on Board on **15.03.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh